

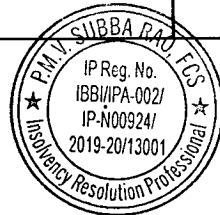
Name of the Corporate Debtor: Sri Ganga Steel Enterprises Private Limited;

Date of commencement of CIRP: 10.11.2022 (Order pronounced on 31.10.2022); List of creditors as on the last date of receipt of claims: 24.11.2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	3	2538,30,51,066.50	3	2538,30,51,066.50	-	-	-	1	-
2	Unsecured financial creditors belonging to any class of creditors	1	4,87,30,127	1	4,87,30,127	-	-	-	2	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	-
Total		4	2543,17,81,193.5	4	2543,17,81,193.5	-	-	-	-	-



ANNEXURE – 1

Name of the Corporate Debtor: Sri Ganga Steel Enterprises Private Limited;

Date of commencement of CIRP: 10.11.2022 (Order pronounced on 31.10.2022); List of creditors as on the last date of receipt of claims: 24.11.2022

LIST OF SECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(Amount in Rs.)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Punjab National Bank	24.11.2022	1339,48,12,535.20	1339,48,12,535.20	Secured Financial Creditor	-	-	No	52.67	-	-	-	-	-
2	Bank of India	24.11.2022	1058,60,76,697.52	1058,60,76,697.52	Secured Financial Creditor	-	-	No	41.62	-	-	-	-	-
3	Union Bank of India	21.11.2022	140,21,61,833.78	140,21,61,833.78	Secured Financial Creditor	-	-	No	5.51	-	-	-	-	-



ANNEXURE – 2

Name of the Corporate Debtor: Sri Ganga Steel Enterprises Private Limited;

Date of commencement of CIRP: 10.11.2022 (Order pronounced on 31.10.2022); List of creditors as on the last date of receipt of claims: 24.11.2022

LIST OF UNSECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Ram Chandr a Traders Private Limited	18.11.202 2	4,87,30,1 27	4,87,30,12 7	Unsecur ed Financial Creditor	-	No	0.19	-	-	-	-	-

